

1	2	3
4.	Integrated pack house for apples at Gumma	166.86
5.	CA Store at Gumma for apples	299.09
6.	Tetra pack machine for the apple juice at Parwanoo	355.15
7.	Upgradation of apple juice Concentration Plant at Parwanoo	200.00
8.	Integrated pack house for apples at Patlikuhl	158.73
9.	Integrated pack house for apples at Oddi (Kumarsain)	159.59
10.	Integrated pack house for apples at Nadun Harimpur	247.38
11.	Integrated pack house for culinary herbs and other horticulture products which include flowers also at Ghumarwin	348.06
TOTAL		2495.85

In the current year, APEDA has provided financial assistance to individual exporter of Himachal Pradesh under Market Development Component of ₹ 1.61 lakh.

Compassionate appointments in ICAR

1644. SHRI RAM KUMAR KASHYAP: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether several cases of appointment to the dependents of the employees who died in harness, are pending in Indian Council of Agricultural Research, (ICAR), Karnal, Haryana for years;

(b) if so, the details thereof;

(c) the steps taken by ICAR to appoint the dependents of the employees of ICAR, Karnal on compassionate grounds; and

(d) the details of the persons appointed on compassionate grounds by ICAR during the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) and (b) 37 cases are pending.

(c) The ICAR follows Department of Personnel and Training (DoPT) guidelines on the subject. Action for filling up posts on compassionate grounds is taken as per these guidelines.

(d) 112 persons have been appointed on compassionate grounds during the last five years in the ICAR system, the details of which are given in the Statement.

Statement

*Details of the employee appointed on compassionate ground in ICAR
Institutes/ICAR Head Quarters*

Sl. No.	Name of the Institute	Details of the employees appointed on compassionate ground
1	2	3
1.	CIRCOT, Mumbai	1. Shrimati Manda Motilal Bhandarkar, SSS
2.	CIAE, Bhopal	1. Shrimati Ramkali Mittal, SSS 2. Shri Sumit Jatav, SSS 3. Shri Basant Verma, SSS
3.	NIRJAFT, Kolkata	1. Shri Pintoo Kumar, SSS
4.	CARI, Bareilly	1. Shrimati Saroj, Trainee
5.	CSWRI, Avika Nagar	1. Shri Budh Narayan 2. Shri Surender Kumar 3. Shri Rahul Parmar
6.	IVRI, Bareilly	1. Shrimati Deepa Bhasin, SSS 2. Shri Tofik Raja, Trainee 3. Shrimati Meena Devi, Trainee 4. Shri Bhishambar Singh, Trainee 5. Shrimati Sobha Singh, Trainee 6. Shri Laxman Singh, Technician 7. Shrimati Rinki, Trainee 8. Shri Prem Shankar, Technician 9. Shri Vivak, SSS 10. Shrimati Manju, SSS 11. Shri Sonu, Technician 12. Shrimati Maya Devi, SSS 13. Shrimati Anita, SSS 14. Shrimati Atarkali, SSS 15. Shrimati Kamla, SSS 16. Shri Nitin, Technician 17. Ms. Kumari Ekta Singh, Technician 18. Shrimati Sulakshna Habhil, SSS 19. Shri Vinod Kumar, Trainee 20. Shri Smeem Baigam, SSS 21. Shri Vijay, Technician

1	2	3
		22. Shri Pushkar Singh, Technician
		23. Shri Tehsar Khan, Technician
		24. Shri Amir khan, SSS
		25. Shri Hari Om, Trainee
7. NDRI, Karnal		1. Shrimati Radha, SSS
		2. Shrimati Birmati, SSS
		3. Shri Narender Kant Sharma, LDC
		4. Shri D. Raju, SSS
		5. Ms. Deepa Soren, LDC
		6. Shri Ram Kumar, SSS
		7. Shrimati Reshma, SSS
		8. Shrimati Jamna Devi, SSS
8. NIANP, Bengalure		1. Shrimati S. Jhansi Lakshmi, SSS
9. NIVEDI, Bengalure		1. Mr. Umesh, SSS
10. IIMR, Hyderabad		1. Mr. A. Sai Karthik
11. IARI, New Delhi		1. Shri Syad Raja Abbas, SSS
		2. Shri Bidur Chhetri, SSS
		3. Shri Rahul Kumar, SSS
		4. Shri Harkesh, SSS
		5. Shrimati Sunita, SSS
		6. Shrimati Lalita, SSS
		7. Shrimati Lal Dai, SSS
		8. Shrimati Meena, SSS
		9. Shrimati Asha, SSS
		10. Shrimati Puni Bai, SSS
		11. Shrimati Pushpa Devi, SSS
		12. Shrimati Laxmi Devi, SSS
		13. Shri Suman Gurung, SSS
		14. Shri Sarfaraz Alam, SSS
		15. Shri Raja, SSS
		16. Shri Jitender Faur, SSS
		17. Shri Dilip, SSS
		18. Shri Roshan Paswan, SSS
		19. Shrimati Indu Devi, SSS
		20. Shrimati Lalita Devi, SSS
		21. Shrimati Seema Devi, SSS

1	2	3
		22. Shri Jiten Paswan, SSS
		23. Shrimati Gita Devi, SSS
		24. Shri Prabhat, LDC
		25. Shrimati Sarita Devi, LDC
		26. Shrimati Sarika Yadav, LDC
		27. Shrimati Angreji Devi, SSS
		28. Shrimati Rita Devi, SSS
12. IIWBR, Karnal		1. Mrs. Amesh
13. NBAIM, Mau		1. Shri Subhash Kushwaha, SSS
14. SBI, Coimbatore		1. Shrimati R. Mahalaxhmi, LDC
15. CIBA, Chennai		1. Shri V. Kishorkumar, SSS
		2. Shri Sanjoy Some, SSS
16. CIFE, Mumbai		1. Mrs. Ravathi Venkateshwaran, SSS
		2. Mrs. Suman Pandey, SSS
		3. Ms. Ujjawala Tiwari, SSS
		4. Shri Rohit S. Kodri, SSS
17. CIFT, Cochin		1. Shrimati Priyanka, P. Bait, SSS
		2. Shri Gouri Sankar Sahoo, LDC
		3. Shri Lalit Oram, SSS
18. CMFRI, Cochin		1. Shrimati R. Eswari, SSS
		2. Shri Rajesh P.A., SSS
		3. Shri Sankukh Deekshit Kumar, SSS
		4. Shri Rajesh T.K., SSS
		5. Shrimati M. Muthuvelu, SSS
19. CITH, Srinagar		1. One (Name not informed by the Institute)
20. CIARI, Portblair		1. Mr. Anoop Indwar, SSS
		2. Shrimati Thanram, Trainee
21. CPCRI, Kasargod		1. Shri K.T. Andy, SS Gr. III
		2. Shri Bhogi Mishra, SS Gr. III
		3. Shri M. Krishnan, Kitchen Clerk
		4. Shri A. Aji, SSS
22. CPRI, Shimla		1. Miss Kiran, SSS
23. CTCRI, Trivananthapuram		1. Shri Prakash Kumar Nayak, SSS

1	2	3
24.	IIHR, Bangalore	1. Shri K. Mallikarjunaswamy, Technician 2. Ms. M. Jayashree, Technician 3. Ms. Sai Monicalakshmi, Technician 4. Shrimati Subasini Singh, SSS 5. Shri R. Ashok Kumar, Technician
25.	CAZRI, Jodhpur	1. Shrimati Meena Jodha, SSS.
26.	CRIDA, Hyderabad	1. TWO (Name not informed by the Institute)
27.	IISS, Bhopal	1. Shrimati Ghisi devi, SSS
28.	ICAR Head Quarter	1. Shri Anil Kumar, SSS 2. Shri Anil Kumar Dubey, SSS 3. Shri Sunil Kumar, SSS 4. Shri Vikas, SSS

Rehabilitation of children and families of farmers who committed suicide

1645. SHRI RIPUN BORA: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government is aware that the children of the farmers, who committed suicide, do not receive support both financial and physical through mental counselling;

(b) if so, the details of rehabilitation and support extended during the last five years to the families and children of farmers who have killed themselves, to cope with the acute trauma; and

(c) the details of time-bound proposal of Government to overcome the struggle of minors to get their lives back on main track?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) to (c) State Governments provide relief to families of farmers who commit suicide. As per information available from the States, the details of relief etc. being provided are as follows:—

- State Government of Maharashtra gives *ex-gratia* relief of ₹ 1.00 lakh to the heirs of the deceased farmer. The three norms of eligibility for *ex-gratia* are crop failure, indebtedness and harassment due to inability to pay agriculture related loans.
- The Punjab Government provides ₹ 3.00 lakh compensation to victims' family w.e.f 23.07.2015.
- Government of Andhra Pradesh provides ₹ 5.00 lakh compensation to the